

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. 76/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE COMPANY: Modi Hitech India Ltd v/s Feeders Electric  
SECTION OF THE COMPANIES ACT: U/S Section 9 of IBC 2016 and Engineering Ltd

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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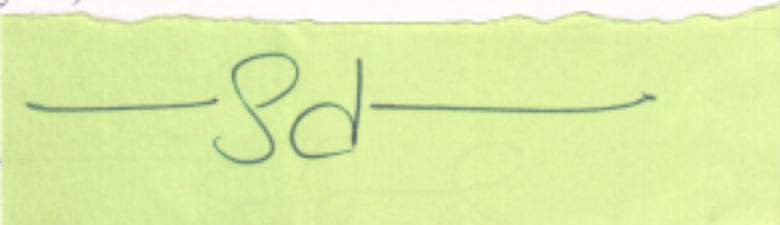
**CP No.(IB) 76/ALD/2017**

Advocate, Sri Diptiman Singh for Operational Creditor. Sri Raunak Chaturvedi for the Corporate Debtor. Today, the counsel for the Corporate Debtor brings a demand draft for amount of Rs. 1,95,700/- payable to the Operational Creditor Modi Hitech India Ltd. towards payment of the dues, which is subject matter of the present IB petition. Such Bank Draft bearing No. 161248 is issued on 2<sup>nd</sup> August, 2017, is handed over to the counsel for Operational Creditor. He receives the same under protest and without prejudice his right and contention in the present petition.

Since, there is possibility of further negotiation on amicable settlement, the matter is adjourned to 30<sup>th</sup> August, 2017.

The matter be listed on 30<sup>th</sup> August, 2017.

Date: 21.08.2017

  
Shri H.P. Chaturvedi (Member (Judicial))